

By E-Mail/Speed Post/Special Messenger
THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/ 5787 /A

From :- Shri Gautam Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Sonitpur, Tezpur

Dated Guwahati, the 10th November, 2021

Sub:- **Permission to avail Home Travel Concession (HTC)**

Ref:- Letter No. DJ(S) 3454 dated 27.10.2021

Sir,

With reference to the above, I am directed to inform you that Smti Chitralli Goswami, Judicial Magistrate First Class cum Special Railway Magistrate, Sonitpur, Tezpur has been granted permission to avail Home Travel Concession (HTC) for the current block period of 2020-2021, w.e.f. 21.11.2021 to 22.11.2021 for the journey to her home town Guwahati, by the shortest possible route, as per existing Rules.

Yours faithfully,

pet

REGISTRAR (VIGILANCE)

Memo No. HC.VII-03/2020/ 5788 . 5789 /A. Dated 10.11.2021

Copy to:- 5790 - 5791

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Chitralli Goswami, Judicial Magistrate First Class cum Special Railway Magistrate, Sonitpur, Tezpur with reference to her letter dated 26.10.2021.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court


REGISTRAR (VIGILANCE)

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